

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 134 OF 2024**

IN THE MATTER OF:

News item titled “Nanglarai khanan dhekedar Bandhuyo ke kheelaf gramino ne khola morcha” appearing in sach kahun dated 29.12.2023

AMENDED MEMO OF PARTIES (As Per ORDER DATED 11.07.2025)

News item titled “Nanglarai khanan dhekedar Bandhuyo ke kheelaf gramino ne khola morcha” appearing in sach kahun dated 29.12.2023

VERSUS

1. Uttar Pradesh Pollution Control Board Through its Member Secretary.

TC-12V, Vibhuti Khand, Gomti Nagar, Lucknow-226010

Email: ms@uppcb.in

.....Respondent No.01

2. District Magistrate, Shamli

Collectrate, Shamli, Uttar Pradesh 247776

Email: dmsm@nic.in

.....Respondent No.02

3. Regional Officer, MoEF&CC, Lucknow

Kendriya Bhawan, 5th Floor, Sector-H, Aliganj, Lucknow, U.P.-226024

Email: rocz.lko-mef@nic.in

.....Respondent No.03

4. Central Pollution Control Board Through its Member Secretary

East Arjun Nagar, Parivesh Bhawan, Delhi-110032

Email: mscb.cpcb@nic.in

.....Respondent No.04

5. M/s. Devansh Infra, Proprietor Shri Kuldeep Singh

S/o Sri Chand Singh, R/o 143, Udpur, P.O. Udpur,

District Shamli, Uttar Pradesh

.....Respondent No.05

6. Haryana State Pollution Control Board

Through the Member Secretary

C-11, Sector-6, Panchkula, Haryana - 134109, Haryana

Email: hspcbho@gmail.com/ hspcb@hry.nic.in

.....Respondent No.06

7. Secretary, Mining Department, State of Haryana

Second Floor, DHL Square, Plot No. 9, Sector-22,

IT Park, Panchkula, Haryana

Email: dmg.mines-hry@gov.in/ me.mines-hry@nic.in

.....Respondent No.07